

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **28.08.2024** (WEDNESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

[Click here to join VC](#)

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 52/2024 For Direction IA No. 794/2024	Amit Sanghi & 2 Ors. Vs Sanghi SEZ Pvt. Ltd. & 13 Ors.	Mr. Y Suryanarayana	
2.	Comp App (AT) (CH) No. 54/2024 For Stay IA No. 810/2024 For Exemption IA No. 811/2024	Vsoft Technologies Pvt. Ltd. & 2 Ors. Vs Vsoft Holdings LLC & 3 Ors.	Mr. Suhrith Parthasarthy	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	IA No. 50/2021 (Additional docs.) in TA No. 21/2021 (Comp App (AT) (Ins) No. 860/2019 For Stay IA No. 2625/2019 For Exemption IA No. 2627/2019 For Intervention IA No. 3276/2019)	Santhosh Ramalingam & 12 Ors Vs Amit Chandrakant Shah, RP of BCIL Zed Ria Properties & Anr. WITH	Mr. P Rishikesh	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
4.	TA (AT) No. 170/2021 ((CA) (AT) (Ins) 1094/2019)	BCIL Yelahanka Projects LLP through its authorised Rep Mrs. Rachna Rego Vs Amit Chandrakant Shah, RP of BCIL Red Earth Developers India Pvt. Ltd. & 4 Ors. WITH	Mr. Gautam Singh	Mr. Arun Karthick Mohan-R2, R4 Mr. Raj Kumar Jhabakh-R5

5.	TA (AT) No.171/2021 (CA) (AT) (Ins) 1140/2019)	BCIL Yelahanka Projects LLP through its authorised Rep Mrs. Rachna Rego Vs Mr. Amit Chandrakant Shah, RP of BCIL Red Earth Developers India Pvt. Ltd. & 4 Ors.	Mr. Gautam Singh	Mr. Arun Karthick Mohan-R2, R4 Mr. Raj Kumar Jhabakh-R5
6.	IA No. 85/2022 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 41/2022 To dispense with IA. No 86/2022 For Stay IA No.87/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023 For Intervention IA No. 905/2022 To Vacate the Stay IA No. 1121/2022	Bharani Properties and Developers Pvt. Ltd. Vs Rajashree Santhanam, Liquidator of Anandram Developers Pvt. Ltd. WITH	Ms. R. Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj
7.	IA No. 88/2022 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 42/2022 For Stay IA No.89/2022 For Exemption IA No 90/2022 For Direction IA No.194/2022 To Intervene IA No. 904/2022 To Vacate the Stay IA No. 1122/2022 To Adv. Hg IA No. 283, 965/2022 & 206/2023	Manoharamma Hotel Investment Pvt. Ltd. Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd WITH	Mr. Adarsh Mohandas	Mr. B Dhanaraj
8.	Comp App (AT) (CH) (Ins) No. 87/2022 For Stay IA No.186/2022 For Exemption IA No.187/2022 Leave to file IA No. 188/2022 To Intervene	K.Bapaiah, Promoter and erst. Director of Anandram Developers Pvt. Ltd. Vs Rajashree Santhanam Liquidator of	Ms. Shubharanjani Ananth	Mr. B Dhanaraj

	IA No. 906/2022 To Adv. Hg. IA No. 282, 966/2022 & 205/2023	Anandram Developers Pvt. Ltd.		
9.	IA No.327/2023 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 93/2023 For Stay IA No.326/2023	Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar & 2 Ors. WITH	Mr. Dhruv Gupta	Mr. AG Sathyanarayana-R1 Mr. ML Ganesh- R2
10.	Comp App (AT) (CH) (Ins) No. 47/2023 For Stay IA No. 169 & 518/2023	Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar Liquidator Sri Venkat Ram Spinners Pvt. Ltd & 2 Ors.	Mr. Dhruv Gupta	Mr. AG Sathyanarayana
11.	IA No. 842/2023 (For Additional Docs) in Comp App (AT) (CH) No. 66/2023	Ganesan Ashokan Vs Registrar of Companies & Anr.	Ms. Priyadharshini Natarajan	Mr. Avinash Krishnan Ravi
12.	IA No. 609/2023 (For Condone Delay), IA No. 608/2023 (Delay in representation) in Comp App (AT) (CH) (Ins) No. 189/2023	Dr. Devaiah Pagidipati Vs Bank of India & 4 Ors.	Mr. Y Suryanarayana	Mr. FB Benjamin George- R1 Mr. Surya Teja SS Nalla- R3 Mr. Varun Srinivasan- R4
13.	IA No. 520/2024 (To Implead) in Comp App (AT) (CH) No. 15/2024 For Stay IA No. 241/2024	The Assistant Commissioner of GST and Central Excise, Cuddalore Vs Mr. A Anurag Goel, Liquidator of Shree Ambika Sugars Ltd.	Mr. P Raj Kumar Jhabakh	Mr. Anant Merathia Mr. Avinash Krishnan Ravi (For Impleadment)
14.	IA No. 923/2022 (To implead) in Comp App (AT) (CH) (Ins) No. 362/2022 For Stay IA No.829/2022	The Andhra Pradesh Maritime Board Rep by P. Ramesh Vs Sembmarine Kakinada Limited, Rep by Mr. Vedagiri Venkata Krishnamurthy, Liquidator & Anr.	Mr. B Dhanaraj Ms. Pavithra K	Mr. Anant Merathia- R1 Mr. TK Bhaskar R2

15.	IA No.692/2023 (To implead) in Comp App (AT) (CH) (Ins) No. 173/2023 To dispense with IA No.557/2023 For Stay IA No.556/2023 To adv. Hg. IA No.470/2024	Sunbeam Structural Pvt. Ltd. Vs Sachin Srinivasa Bhattad, RP of G K Industrial Park Pvt. Ltd. & 2 Ors. WITH	Mr. Jayanth Viswanathan, PCS	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan (For Impleadment)
16.	IA No.804/2023 (To implead) in Comp App (AT) (CH) (Ins) No. 174/2023 For Stay IA No.558/2023 For Exemption IA No.559/2023	KG Muralidharan Vs Sachin Shrinivasa Bhattad, RP of G K Industrial Park Pvt. Ltd. & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan (For Impleadment)
17.	IA No.565/2023 (For Additional docs), IA No.693/2023 (To implead) in Comp App (AT) (CH) (Ins) No. 175/2023 For Stay IA No.567/2023 For Exemption IA No.566/2023	Sachin Srinivas Bhattad, Erstwhile RP, G K Industrial Park Pvt. Ltd. Vs Edelweiss Asset Reconstruction Company Ltd & Anr. WITH	Mr. Raj Kumar Jhabakh	Mr. Bhagavath Krishnan- R1 Ms. Elamathi- R2 Mr. Anirudh Krishnan (For Impleadment)
18.	Comp App (AT) (CH) (Ins) No. 211/2023 For Exemption IA No.701/2023	Premier Chennai Properties Limited Vs Sachin Shrinivasa Bhattad & Anr. WITH	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1
19.	Comp App (AT) (CH) (Ins) No. 263/2023 For Exemption IA No.824/2023	Premier Chennai Properties Limited Vs Sachin Srinivasa Bhattad, RP & 2 Ors.	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	Restoration App. No. 11/2024 in Comp App (AT) (CH) No. 34/2024	John Frederick Powath & Anr. Vs Dhanam Publications Pvt. Ltd & 4 Ors.	Mr. Jagan Abraham M George	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	Comp App (AT) (CH) (Ins) No. 139/2024 For Direction IA No. 375/2024	JDA Consultancy Services Pvt. Ltd. Vs Ms. Rajashree Santhanam Liquidator Anandaram Developers Pvt. Ltd WITH	Ms. Shubharanjani Ananth	Mr. B. Dhanaraj
22.	Comp App (AT) (CH) (Ins) No. 194/2024 For Stay IA No. 530/2024	Jayapushpam Investments and Trading Pvt. Ltd. Vs Rajashree Santhanam Liquidator - Anandaram Developers Pvt. Ltd.	Ms. Subharanjani Ananth	Mr. B. Dhanaraj
23.	Comp App (AT) (CH) No. 18/2024 For Stay IA No. 313/2024	Jeppiaar Fishing Harbour Muttom Pvt Ltd & Anr. Vs Jeppiaar Sheela	Mr. Dominic Savio Joseph	Mr. R Swarnavel
24.	Comp App (AT) (CH) (Ins) No. 31/2024	Sendoz Impex Limited, Rep. by its Authorised Signatory, Mr. Niraj Anand Singh Vs Ravi Sethia, RP, GVK Power Ltd. C/o BSRR & Co. WITH	Mr. J Manivannan	M/s. Khaitan & Co
25.	Comp App (AT) (CH) (Ins) No. 32/2024 For Stay IA No. 98/2024	Sendoz Impex Limited, Rep. by its Authorised Signatory, Mr. Niraj Anand Singh Vs Ravi Sethia, RP, GVK Power Ltd. C/o BSRR & Co. & 13 Ors	Mr. J Manivannan	M/s. Khaitan & Co R1 Ms. Shivani Sinha R2 M/s Shivkumar & Suresh- R3-R14
26.	Comp App AT) (CH) (Ins) No. 159/2024 For Stay IA No. 426/2024	Excel Commosale Pvt. Ltd. & 2 Ors. Vs Mr. Kurrapati Singarayya Chowdary & Anr. WITH	Mr. D Narendar Naik	Ms. Mumaneni Vazra Laxmi- R1

27.	Comp App AT) (CH) (Ins) No. 160/2024 For Exemption IA No. 427/2024 For Stay IA No. 428/2024	Gaurang Bhartia & Anr. Vs Mr. Kurapati Singarayya Chowdary, RP of M/s Circar Jute Mills Pvt. Ltd.	Mr. Ramaswamy Meyyappan	Ms. Mumaneni Vazra Laxmi
28.	Comp App (AT) (CH) (Ins) No. 170/2024	Southern Power Distribution Company of Telangana Ltd. Vs Mr. Krishna Mohan Gollamudi, Liquidator, Priyadarshini Ltd & Anr.	Mr. Mahadev Tirunagari, PCS	
29.	Comp App (AT) (CH) (Ins) No. 225/2024 For Stay IA No. 597/2024	Amit Chaturvedi Vs State Bank of India, Stressed Assets Management Branch & Anr.	Mr. Avinash Krishnan Ravi	
30.	Comp App (AT) (CH) (Ins) No. 229/2024 For Stay IA No. 610/2024	Sreedevi P & Anr. Vs Southern Investments Pvt. Ltd. & Anr	Mr. G Kalyan Jhabakh	Mr. Sarath Babu- R1 R2
31.	Comp App (AT) (CH) (Ins) No. 276/2024 For Stay IA No. 733/2024	Hemanth Naga Kumar Nerella, Suspended Director Vs Rajesh Chillale, RP of Corporate Debtor & 2 Ors. WITH	Mr. Varun Srinivasan	Mr. Bendi Raviteja- R1 Mr. B Dhanaraj- R2
32.	Comp App (AT) (CH) (Ins) No. 277/2024 For Stay IA No.734/2024	Hemanth Naga Kumar Nerella, Suspended Director Vs Rajesh Chillale, RP of Corporate Debtor & 2 Ors.	Mr. Varun Srinivasan	Mr. B Dhanaraj- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
33.	Comp App (AT) (CH) (Ins) No. 228/2024 For Stay IA No.606/2024 For Exemption IA No. 607 & 608/2024	Ammon Holdings Pte. Ltd. Vs CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt. Ltd.	Mr. Arun Karthik Mohan	Mr. AG Sathyanarayana

34.	Comp App (AT) (CH) No. 58/2022 For Urgent Hearing IA No. 655/2022 For Stay IA No. 654/2022	SP Arunkumar & Anr. Vs Mira Alloy Steels Pvt Ltd. & Anr	Mr. R Vidhya Shankar	Mr. Roshan Atiq M R2
35.	Comp App (AT) (CH) (Ins) 257/2022 Leave to file IA No.543/2022 For Stay IA No 541/2022 For Exemption IA No.542/2022	Earthin Projects Ltd. In Consortium with K Ramachandra Rao Transmission and Projects Pvt. Ltd. Vs M/s Global Emerging Markets India Ltd & Anr. WITH	Mr. Bommineni Vivekananda	Mr. Rohan Kothari R1
36.	Comp App (AT) (CH) (Ins) 259/2022 Leave to file IA No.551/2022 For Exemption IA No. 549/2022 For Stay IA No.550/2022	Earthin Projects Ltd. In Consortium with K Ramachandra Rao Transmission and Projects Pvt. Ltd. Vs M/s Global Emerging Markets India Ltd & Anr.	Mr. Bommineni Vivekananda	Mr. Rohan Kothari R1
37.	Comp App (AT) (CH) (Ins) No. 375/2022 For Exemption IA No. 880/2022	Nippon Life India AIF Trustee Pvt. Ltd. Vs Mrs. Dhanalakshmi Aswatha	Mr. P Raj Kumar Jhabakh	Ms. Amritha Jain
38.	Comp App (AT) (CH) (Ins) No. 395/2022 For Stay IA No.943/2022 To Adv. Hg. IA No. 1100/2022	Naveen Kumar Moparthy, Member of the Suspended Board Fastlane Information Technologies Pvt Ltd Vs Ingram Micro India Pvt Ltd & Anr.	Mr.Y Suryanarayana	Mr. K Ramesh M/s Ramalingam & Associates- R1 Ms. MS Mano Ranjani R2
39.	Comp App (AT) (CH) (Ins) 60/2023 For Stay IA No. 224/2023	Bank of India Vs Jayasree.M Liquidator, M/s Vasan Construction Company Pvt. Ltd. & Anr. WITH	Mr.R Umasuthan	Mr. B Dhanaraj-R1
40.	Comp App (AT) (CH) (Ins) No. 76/2023 For Stay IA No. 273/2023	Canara Bank Vs Jayasree M Liquidator M/s Vasan Construction Company Pvt. Ltd & Anr.	Mr.R Umasuthan	Mr. B Dhanaraj-R1

41.	Comp App (AT) (CH) (Ins) No. 168/2023 For Stay IA No. 548/2023 To dispense with IA No. 547/2023 Status Report IA No. 649/2023	Suresh Elangovan Vs Union Bank of India & Anr	Mr.Rama Subramaniam Raja	Mr. Varun Srinivasan- R1
42.	Comp App (AT) (CH) (Ins) No. 279/2023 For Stay IA No. 853/2023	The Deputy Assistant Commissioner (State Tax), Andhra Pradesh Vs Agrigo Trading Pvt. Ltd. & Anr.	Mr. AG Sathyanarayana	Mr. Avinash Krishnan Ravi-R1 Mr. NP Vijaykumar- R2
43.	Comp App (AT) (CH) (Ins) No. 42/2024 For Stay IA No.130/2024 For Exemption IA No.131/2024	M/s. Godavari Commodities Ltd. Rep by its Authorized Representative/ signatory, Mr. Anirban Das Vs Mr. Ravi Sethia, RP of GVK Power (Goindwal Sahib) Limited & Anr. WITH	Ms. Swetha G	Ms. Moha Paranjpe- R1 Mr. Piyush Mishra- R2
44.	Comp App (AT) (CH) (Ins) No. 43/2024 For Stay IA No.133/2024	M/s. Godavari Commodities Ltd. Rep by its Authorized Representative/ signatory, Mr. Anirban Das Vs GVK Power (Goindwal Sahib) Ltd. & Anr.	Ms. Swetha G	Ms. Moha Paranjpe - R2

2.00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
45.	TA (AT) No. 66/2021 (CA (AT) No. 393/2017) For Stay IA No.743/2024 To Adv. Hg IA No.749/2024	Gireesh Kumar Sanghi & Anr. Vs AGA Publications Ltd. & 13 Ors.	Ms. Anju Jain	Mr. Yogesh Jagia- R1, R12-R14 Mr. Y Suryanarayana- R2- R4 Mr. Sharad Sanghi R5-R7 Mr. Sriram Venkatavaradan- R8- R11

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500